Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 24/07/2024 List of other creditors (Other than financial creditors and operational creditors)

													(Amount in ₹)
SI.	Name of	Details	Details of claim		Details	Details of claim admitted	mitted	-	Amount of	Amount of	Amount of	Amount of Amount of Amount of Claim Remarks, if	Remarks, if
No.	creditor	rec	received						₽	any mutual	claim not	•	any
		Date of	Amount	Amount of Nature of Amount	Nature of	Amount	Amount	Whether	claim	dues, that admitted verification	admitted	verification	
		receipt	claimed	claim	claim	covered	covered by related	related		may be set			
			-	admitted		by	guarantee party?	party?		2			
						security							
						interest							
<b>E</b>	NE.	Z F	NIL	NE NE	NL	NIL	NIL	NIL	NIL	NIL	NIC	NIL	NIL





Jitender Kothari

**Resolution Professional of** 

ND S Art World Private Limited (under CIRP)

Acting as Resolution Professional u/s 16(5) of the IBC, 2016

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024

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